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**List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice**

S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	VALUATION OF APPEAL	JUDGEMENT PASSED BY	PARTY NAME	LETTER NO./ DATE
1	FAPL	535	2014	AGRA	11,00,000	ADD CIVIL JUDGE	RAHUL PRASHAR AND OTHERS VS GILLA AND OTHERS	345/18.02.16
2	FAPL	698	2014	AGRA	6,00,000	ADD CIVIL JUDGE	STATE OF U.P AND OTHERS VS RADHA SWAMI SATSANG SABHA	348/18.02.16
3	FAPL	342	2013	AGRA	17,08,456	CIVIL JUDGE	STATE OF U.P AND OTHERS VS DILIP SINGH	346/18.02.16
4	FAPL	32	2013	AGRA	3,00,000	UPPER CIVIL JUDGE	U.P POWER CORPORATION VS VIRENDRA SINGH	349/18.02.16
5	FAPLD	25	2014	AGRA	9,86,896	ADD CIVIL JUDGE	RAKESH KUMAR VS BHARTIYA CHARM UDYOG SANGH	347/18.02.16

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S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. &Date
1	FAFO	607	1988	Urmila vs Canara Bank	Agra	9,52,495.81	Additional Civil Judge(Seventh)	327/18.2.2016
2	FAFO	385	1988	Urmila vs Canara Bank	Agra	9,52,495.81	Additional Civil Judge(Seventh)	322/18.2.2016
3	FAFO	342	1988	Canara Bank vs Sitaram	Agra	9,52,445.81	Additional Civil Judge(Seventh)	324/18.2.2016
4	FAFOD	[23]	1990	canara bank vs sitaram	Agra	9,50,000.81	Civil Judge	298/18.2.2016
5	FAFO	437	1991	Bhagwan vs ganga	Agra	15,00,000.00	Additional Civil Judge(Fifth)	314/18.2.2016
6	FAFO	1066	1991	State of UP vs Ganeshi Lal	Agra	2,00,000.00	Additional Civil Judge(Fourth)	329/18.2.2016
7	FAFO	870	1992	Sharda vs Avadh Behari	Agra	10,00,000.00	Additional Civil Judge(First)	320/18.2.2016
8	FAFO	642	1992	Ashok vs ADA	Agra	10,00,000.00	Civil Judge	308/18.2.2016
9	FAFO	416	1992	Subhash Jain vs Chandra Jain	Agra	5,00,000.60	Additional Civil Judge(third)	299/18.2.2016
10	FAFO	619	1993	UOI vs MS Ganesh Const	Agra	7,52,069.00	civil judge	330/18.2.2016
11	FAFO	910	1995	PC Manglik vs ADA	Agra	13,70,625.30	Additional Civil Judge(First)	328/18.2.2016
12	FAFO	122	1995	Krishi Mandi vs Ajanta	Agra	2,73,000.00	Civil Judge	304/18.2.2016
13	FAFO	182	1995	UOI vs Ms Chob Singh	Agra	1,80,000.00	Civil Judge	307/18.2.2016
14	FAFO	494	1996	PNB vs MS Deepwires	Agra	7,48,389.00	Civil Judge	306/18.2.2016
15	FAFO	436	1996	PNB vs Mahendra Kumar	Agra	18,76,178.70	Additional Civil Judge(third)	294/18.2.2016
16	FAFO	475	1999	Omkar vs Shree Ram Gopal	Agra	15,000.00	Additional Civil Judge(Fifth)	310/18.2.2016
17	FAFO	564	1999	Gulab singh vs Bengali Babu	Agra	600.00	Additional Civil Judge(Fifth)	305/18.2.2016
18	FAFOD	[219]	2000	Munni vs Tej Singh	Agra	20,500.00	Additional Civil Judge(Eigth)	300/18.2.2016
19	FAFO	21	2000	Om Prakash vs Ram Niwas	Agra	5,80,000.00	Additional Civil Judge(Eigth)	296/18.2.2016
20	FAFOD	[597]	2002	UOI vs Mago const	Agra	3,23,080.75	Civil Judge	301/18.2.2016
21	FAFOD	[596]	2002	UOI vs MS Jaspal	Agra	4,19,416.58	Civil Judge	318/18.2.2016
22	FAFO	56	2003	Dalchand vs State of UP	Agra	5,00,000.00	Additional Civil Judge	316/18.2.2016
23	FAFO	1299	2003	Rajendra vs Brij	Agra	6,00,000.00	Additional Civil Judge(Eigth)	321/18.2.2016
24	FAFO	3443	2004	Ranveer us UOI	Agra	8,00,000.00	Civil Judge	313/18.2.2016
25	FAFO	305	2004	ESIC vs Engee Industries	Agra	27,777.60	Civil Judge	312/18.2.2016
26	FAFO	2277	2006	Jayashree vs ESIC	Agra	1,15,540.00	Civil Judge	315/18.2.2016
27	FAFO	2399	2012	Neetu vs Vishnu	Agra	15,00,000.00	Civil Judge	309/18.2.2016
28	FAFO	4098	2012	MS Triveni vs PL Sharma	Agra	6,00,000.00	Civil Judge	311/18.2.2016

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29	FAFO	4032	2012	Brij vs State of UP	Agra	6,00,000.00	Additional Civil judge	303/18.2.2016
30	FAFO	187	2012	Shasi vs Ramwati	Agra	21,41,000.00	Additional Civil judge	319/18.2.2016
31	FAFO	435	2013	Mahaveer vs Vidhut Kumar	Agra	10,00,000.00	Additional Civil judge	295/18.2.2016
32	FAFO	804	2013	Shikha vs Hajari	Agra	15,00,000.00	Civil Judge	297/18.2.2016
33	FAFO	800	2013	Shahkari vs Khilu	Agra	10,00,000.00	Civil Judge	302/18.2.2016
34	FAFOD	(762)	2013	Karamchari Beema vs MS Kirtikar	Agra	31,500.00	Civil Judge	317/18.2.2016
35	FAFO	877	1988	Suresh vs SBI	Agra	14,34,968.70	Additional Civil Judge(Fifth)	325/18.2.2016
36	FAFO	825	1988	Ram Sahai vs Subhash Chand	Agra	6,00,000.00	Additional Civil Judge(Seventh)	323/18.2.2016
37	FAFO	522	1992	Avadh Behari vs Sharda Devi	Agra	10,00,000.00	Additional Civil Judge(First)	326/18.2.2016

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S No	Type of Cases	File No	Year	District	Judgement Passed By	Valuation of Appeal	Petitioner	Respondent	Letter No. & Date
1	CLRE	384	2014	Agra	Addl Civil Judge	2,000,000	SMT. USHA DEVI AGRAWAL	SMT. SAROJ KUMARI AGRAWAL AND 7 OTHERS	332 18/02/2016
2	CLRE	509	2014	Agra	Addl Civil Judge	849,840	TATA MOTORS LTD. AND OTHERS	GAYA PRASAD SANT	334 18/02/2017
3	CLRE	115	2013	Agra	Civil Judge	1,200,000	ADARSH SAHKARI GRAH NIRMAN SAMITI LTD.	JANPRIYA SAHKARI AVAS SAMITI LIMITED AND ANOTHER	344 18/02/2018
4	CLRE	255	2011	Agra	Civil Judge	400,000	SHRI BENGALI MAL	DISTRICT AND SESSION JUDGE AND OTHERS	337 18/02/2019
5	CLRE	136	2011	Agra	Civil Judge	1,154,676	AMAR NATH AGARWAL	PROGRESSIVE CONSTRUCTION SLTD. THRUMANAGING DIRECTOR RANR	336 18/02/2020
6	CLRE	66	2007	Agra	Judge Small Cause Court	70,600	RAMVEER SINGH	HARI SINGH	341 18/02/2021
7	CLRE	315	2005	Agra	Civil Judge	1,675,000	RAJIV LAL	PRAVEEN AGRAWAL & OTHERS	333 18/02/2022
8	CLRE	231	2002	Agra	Civil Judge	2,000,000	VIKRAM SINGH	TIKA RAM	340 18/02/2023
9	CLRE	351	2012	Agra	Addl Civil Judge	1,200,000	LAXMI NARAIN AND ANOTHER	SRI POORAN CHANDRA AND OTHERS	342 18/02/2024
10	CLRE	63	2012	Agra	Addl Civil Judge	1,000,000	BANK OF BARODA THRU' ITS MANAGER	SATISH CHANDRA GUPTA AND OTHERS	331 18/02/2025
11	CLRE	66	2012	Agra	Addl Civil Judge	1,145,460	THE ORIENTAL INSURANCE CO. LTD. AND OTHERS	SHRI RAM SEWAK BANSAL	335 18/02/2026
12	CLRE	573	2010	Agra	Addl Civil Judge	1,051,532	PUNJAB NATIONAL BANK ANKHOUSING FINANCE LIMITED THRU V.P. /MG.	ABID RIZVI & OTHERS	343 18/02/2027

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13	CLRE	243	2009	Agra	Addl Civil Judge	600,000	MAA BHAGWATI GRAMIN SAHKARI SAMITI LTD	ANAND SAHKARI AWAS SAMITI LTD & OTHERS	338	18/02/2028
14	CLRE	55	2014	Agra	Addl Civil Judge	30,000	VIDHUT KUMAR JAIN	MAHAVEER SWAMI AND 25 OTHERS	339	18/02/2029